


WEEKLY STATEMENT FOR DESPATCH OF ORDER				
EXCISE APPEAL BRANCH				
CESTAT, NEW DELHI-110066				
FROM 02.09.2019 To 06.09.2019				
S/NO.	APPEAL NO.	ORDER NO.	DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT/ VICE PRESIDENT/ MEMBERS	DATE ON WHICH ORDER DESPATCHED
<u>FINAL ORDER</u>				
1	E/54133/2018	FO/51137/2019	27.08.2019	03.09.2019
2	E/50602/2018	FO/51146/2019	28.08.2019	03.09.2019
3	E/52755/2018	FO/51149/2019	30.08.2019	04.09.2019
4	E/52905/2018	FO/51160/2019	30.08.2019	04.09.2019
5	E/52113/2018	FO/51162/2019	30.08.2019	04.09.2019
6-10	E/51261-64, 52600/2018	FO/51154-58/2019	03.09.2019	06.09.2019
11	E/53665/2019	FO/51166/2019	03.09.2019	06.09.2019
12-13	E/50924-25/2018	FO/51170-71/2019	03.09.2019	06.09.2019
14	E/53594/2018	FO/51172/2019	03.09.2019	06.09.2019
15	E/50093/2019	FO/51173/2019	03.09.2019	06.09.2019
<u>MISC ORDER</u>				
1	E/Rom/50290/2019 in E/51867/2018	MO/50591/2019	29.08.2019	04.09.2019
2	E/Misc/50606/2019 in E/52848/2016	MO/50598/2019	02.09.2019	04.09.2019
3	E/Cod/50577/2019 in E/51726/2019	MO/50599/2019	03.09.2019	06.09.2019
				 Deputy Registrar Excise Branch-DB

Kind Attention: Now all judicial orders are being suomotu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may upload these orders from there for their use.

Prepare by: Amit, LAC

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